

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

No. L-1/(3)/2009-CERC

Date: 5<sup>th</sup> September, 2018

**PUBLIC NOTICE**

**Subject: Extension of date for seeking comments/suggestions on “Draft Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Seventh Amendment) Regulations, 2018”**

The comments/suggestions on “Draft Central Electricity Regulatory Commission (Grant of Connectivity, Long-term Access and Medium-term Open Access in inter-State Transmission and related matters) (Seventh Amendment) Regulations, 2018” from the stakeholders were invited vide Public Notice dated 9<sup>th</sup> August, 2018. The last date for receipt of comments was 31<sup>st</sup> August, 2018.

2. TANGEDCO has requested for time extension for furnishing the comments/suggestions.

3. Considering the request, the last date of submission of comments/suggestions is extended till 14.09.2018

**Sd/-**  
(Sanoj Kumar Jha)  
Secretary